



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार / Government of India



No. R-24/1/(1)/2024-NSL-II

Date: 21<sup>st</sup> August 2024

To,

**The Secretary,**  
**Department of Telecommunications,**  
Ministry of Communications,  
Sanchar Bhawan, Ashoka Road, New Delhi – 110 001

**Subject: Recommendations on the Tera Hertz Spectrum – reg.**

The Department of Telecommunications (DoT), through its letter No. R-14019/01/2022-SG dated 08.12.2022, had requested TRAI to submit its recommendations under Section 11 (1) (a) of TRAI Act, 1997 (as amended) on 'Open and De-licensed use of Unused or Limited Used Spectrum Bands for Demand Generation for Limited Period in Tera Hertz Range'.

2. In this regard, a Consultation Paper on Open and De-licensed use of Unused or Limited Used Spectrum Bands for Demand Generation for Limited Period in Tera Hertz Range was issued on 27.09.2023 for seeking comments and counter comments of stakeholders. In response, 17 stakeholders submitted their comments, and two stakeholders furnished their counter comments. An Open House Discussion on the consultation paper was held through virtual mode on 08.03.2024.

3. Based on the comments/ inputs received from stakeholders and on its own analysis, TRAI has finalized the **Recommendations on the Tera Hertz Spectrum**. A copy of the said recommendations is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI ([www.trai.gov.in](http://www.trai.gov.in)).

**Enclosure:** As above

  
(Atul Kumar Chaudhary)

Secretary, TRAI

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